

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

TRANSFER PETITION (CIVIL.) NO(s). 257-266 OF 2014

U.O.I ETC ETC

Petitioner(s)

VERSUS

SKP SECURITIES LTD & ORS

Respondent(s)

(With appln(s) for stay

Date: 21/04/2014 These Petitions were called on for hearing today.

For Petitioner(s) Mr.Suhas Kadam,adv.  
Mr. D.S. Mahra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Id.counsel for the petitioner is present.  
Await the return of the certificate of the service  
of notice from the High Court.  
List again on 08.08.2014.

(M.K. HANJURA)  
Registrar

SB